

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-282-2020**

Sayed A. Azim Petitioner
Versus
State of Goa and Others Respondents

Mr. Shivan Desai, Advocate for the Petitioner.

Mr. V. Sawant, Advocate for Respondent Nos. 5 to 13.

**Coram:- M.S. SONAK &
M.S. JAWALKAR, JJ.**

Date:- 1st December, 2020

P.C.

At the request of Mr. V. Sawant, the learned Counsel appearing for respondent nos. 5 to 13, two weeks time is granted to file response to this Petition. In case any of the other respondents wish to file response to this Petition, they are also granted two weeks time to do so. If the petitioner wishes to file rejoinder, he may do so, within a period of one week from the date of receipt of response from the respondents.

2. The matter is posted for further consideration on 11.01.2021.

M.S. JAWALKAR, J.

M.S. SONAK, J.